

IN THE HIGH COURT OF JUDICATURE AT PATNA
Miscellaneous Appeal No.1141 of 2017

Mukhia Prasad and Ors

... .. Appellant/s

Versus

Subhash Prasad and Ors

... .. Respondent/s

Appearance :

For the Appellant/s : Mr.Naresh Prasad

For the Respondent/s : Mr.Dhananjay Kumar Tiwary

CORAM: HONOURABLE MR. JUSTICE KHATIM REZA
ORAL ORDER

3 02-04-2026 Learned counsel for the appellants seeks permission to remove the defect no. 4 as pointed out by the office note dated 25.03.2026 in course of the day. Permission is granted.

Re: I.A. No. 9497 of 2017

2. This application has been filed for condoning the delay of 55 days in filing the instant appeal.

3. Issue notice to the respondents under registered cover with A/D as well as through ordinary process for which requisites etc. must be filed within four weeks.

(Khatim Reza, J)

Sankalp/-

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